

14.

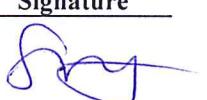
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

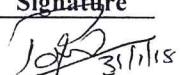
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.233/230/HDB/2017
NAME OF THE COMPANY	Cancer Genetics India Private Limited
NAME OF THE PETITIONER(S)	Cancer Genetics India Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Naresh Kumar Sangam	Advocate	9000666072	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B.V.Papa Rao for M.Anil Kumar Counsel for	Advocate	9848658189	
P.Ponna Rao Counsel for R.D	Advocate	9885768905	

ORDER

Heard Mr. Naresh Kumar Sangam Learned Counsel for the Petitioner; Mr. B.V.Papa Rao on behalf of Mr. Anil Kumar Learned counsel for Official Liquidator and Mr.P.Ponna Rao Learned Counsel for Regional Director (SER). The Learned Counsel for the petitioner submits that reports from the Income Tax Department are awaited, thus requested time.

Post the case on 08.03.2018.



MEMBER (Tech)



MEMBER (Judl)